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14.03 hrs.

The Lok Sabha re-assembled after Lunch at three minutes
past Fourteen of the Clock.

(Mr. Deputy-Speaker in the Chair)

MR. DEPUTY-SPEAKER: The House shall now take up Legislative Business. Bill to be introduced – Dr. Satyanarayan Jatiya.

14.03 ½ hrs.

Juvenile Justice (Care and Protection of Children)
Amendment Bill *2000

Title: Introduction of the Juvenile Justice (Care and Protection of Children) Amendment Bill, 2000.

सामाजिक न्याय और अधिकारिता मंत्री (डॉ. सत्यनारायण जटिया) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि किशोर न्याय (बालकों की देखरेख और संरक्षण) अधिनियम, 2003 में संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Juvenile Justice (Care and Protection of Children) Act, 2000."

The motion was adopted.

MR. DEPUTY-SPEAKER: *The Minister may now introduce the Bill.*

डॉ. सत्यनारायण जटिया (उज्जैन) : उपाध्यक्ष महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

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* Published in the Gazette of India, Extraordinary Part II- Section 2, dated 24.7.2003.